

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.9381 of 2023

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Mahaboudh Jan Swasthaya Evem Sarvangin Vikas Kendra,

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

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Appearance :

For the Petitioner/s : Mr. Vinay Mistry, Adv.

For the Respondent/s : Mr. Kumar Alok (Sc 7)

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CORAM: HONOURABLE MR. JUSTICE A. ABHISHEK REDDY
ORAL ORDER

4 18-03-2024 At the request of learned counsel for the petitioner
two weeks' time is granted for removing the defect(s) as pointed
out by the office notes.

Post this matter after removal of the defect(s).

(A. Abhishek Reddy , J)

Gauravkr/-

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